

Sr.No.	Name	Identification No.	Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by interest	Amount covered by guarantee					
191	Vikas Santosh Vishwakarma & Santosh Jokhan Vishwakarma	134	4-Mar-2020	₹ 63,156	₹ 46,448	Maintenance					₹ 16,708	-	
192	Vikas Santosh Vishwakarma & Preeti Vikas Vishwakarma	135	4-Mar-2020	₹ 65,991	₹ 65,991	Maintenance					-	-	Provisionally admitted. Submit Signed FORM F & supporting documents
193	Bharatkumar Chimanlal Gandhi	136	7-Mar-2020	₹ 37,930	₹ 37,930	Maintenance					-	-	Provisionally admitted. Submit Signed FORM F & supporting documents
194	Mrs. Final Hitesh Jain	137	7-Mar-2020	₹ 44,360	₹ 44,360	Maintenance					-	-	
195	Rashmi Ravindra Pawar & Ravindra Shankar Pawar	138	18-Mar-2020	₹ 41,040	₹ 41,040	Maintenance					-	-	
196	Swati Thirumal & Elanbaram Thirumal	139	7-Sep-2019	₹ 91,14,950	-	Fid					₹ 91,14,950	-	Please Submit FORM CA
197	Mr.Rambabu P. Aarwal & Others	140	19-Mar-2020	₹ 0	-	Removal of Land from Layout					-	-	Refer Note No. 5
198	Mr. Laxminarayan P. Aarwal	141	19-Mar-2020	₹ 0	-	Removal of Land from Layout					-	-	Refer Note No. 5
199	Mr. Kundan Javantilal Bhatt	142	9-Mar-2020	₹ 0	-	Removal of Land from Layout					-	-	Please Submit SIGNED FORM F
200	Raj Enterprises	143	9-Mar-2020	₹ 0	-	Removal of Land from Layout					-	-	Please Submit SIGNED FORM F
201	Geeta Pradip Lombar & Pradip Bhalchandra Lombar	144	19-Mar-2020	₹ 45,446	₹ 36,200	Maintenance					₹ 9,246	-	
202	Supriya Ujwal Sarambalkar	145	19-Mar-2020	₹ 46,360	₹ 14,231	Maintenance					₹ 32,129	-	
203	Grace Cementz	167	5-Mar-2020	₹ 78,57,808	₹ 50,00,000	TDR/PSI					₹ 28,57,808	-	
204	Michelle Milind Shirsekar	146	4-Apr-2020	₹ 60,122	-	Maintenance					₹ 60,122	-	Amount not received in books of HDIL
205	Rupa Khimii Vora	147	1-Apr-2020	₹ 2,25,427	₹ 57,390	Maintenance					₹ 1,68,037	-	
206	Richard Mathew Dsouza & Mrs.Luzinha Richard Dsouza	141	28-Jan-2020	₹ 41,460	₹ 41,460	Maintenance					₹ 300	-	
207	Sai Venkata Ramana Damaria	148	5-May-2020	₹ 2,06,472	₹ 2,06,472	Maintenance					-	-	
208	Mrs. Tasnim Haider Shaikh	149	12-May-2020	₹ 14,02,500	-	Delayed Possession					₹ 14,02,500	-	Insufficient documents to support the claim
209	Mr. Hasan Ali Khan Dalwai & Mrs. Kurratulain Hasan Dalwai	150	19-May-2020	₹ 9,83,400	-	Delayed Possession					₹ 9,83,400	-	Insufficient documents to support the claim
210	Shree Krishna Enterprises	169	19-Jun-2020	₹ 3,69,42,832	₹ 3,69,42,832	High Court Order					-	-	
211	Aneri Fincaop Limited	164	23-Jun-2020	₹ 1,14,47,67,123	₹ 1,00,00,00,000	Others					₹ 14,47,67,123	-	
212	Premier Residences H CHS LTD	151	27-Aug-2020	₹ 67,31,359	₹ 49,65,394.00	Society Claim					₹ 17,65,965	-	Refer Note No. 4
213	Metropolis Co-operative Housing Society	152	9-Sep-2020	₹ 59,63,68,425	-	Society Claim					₹ 59,63,68,425	-	Claim rejected vide email dated 13.10.2020
214	HDIL RESIDENCY PARK BLDG 'A' CHS LTD.	153	7-Sep-2019	₹ 1,71,903	-	Maintenance of HDIL owned flats					₹ 1,71,903	-	Please Submit SIGNED FORM F
215	Premier Residences 'A' Co-op. Housing Society Ltd.	154	8-Sep-2019	₹ 4,96,00,653	-	Society Claim					₹ 4,96,00,653	-	Please Submit SIGNED FORM F
216	Premier Residences K CHS Ltd	155	13-Jul-2020	₹ 1,80,23,803	₹ 52,58,381	Society Claim					₹ 1,27,65,422	-	Refer Note 4
217	Shakil Shaikh	156	14-Jul-2020	₹ 17,56,500	-	Delayed Possession					₹ 17,56,500	-	Insufficient documents to support the claim
218	Premier Exotica IB Co-op. Housing Society Ltd	157	10-May-2020	₹ 6,12,51,731	-	Society Claim					₹ 6,12,51,731	-	Refer Note No. 4
219	Raju Onkarath Khandelwal and Era Raju Khandelwal	158	13-Oct-2020	₹ 5,13,216	₹ 5,13,216	Maintenance					-	-	
220	Late Shri. Jaswanti Raj Mehta through legal heir Priti Meghani and Rambabu Prabhudaval Aarwal	159	25-Aug-2020	₹ 0	-	Removal of Land from Layout					-	-	Refer Note No. 5
221	Dheeraj Vishwas Co-op. Hsq Society Ltd	161	1-Nov-2020	₹ 56,79,545	-	Society Claim					₹ 56,79,545	-	MCGM Claim has been accepted.
222	Lalit Mohan Mehta	162	7-Jan-2020	₹ 63,83,000	₹ 63,83,000	Directors Commission					-	-	
223	Navin Chheda	163	24-Nov-2020	₹ 6,00,00,000	-	Others					₹ 6,00,00,000	-	Claim does not belong to HDIL
224	Sachin Batirao Khandare	205	1-Dec-2020	₹ 1,83,456	₹ 1,83,456	Maintenance					-	-	
225	Krishna Anna Nalawade	206	2-Dec-2020	₹ 1,82,172	₹ 1,82,172.00	Maintenance					-	-	
226	Santosh Soma Madgunde	207	3-Dec-2020	₹ 2,86,770	₹ 2,86,770	Maintenance					-	-	
227	Ramachandran N. Nadar & Jeeva R. Nadar	208	3-Dec-2020	₹ 1,83,456	₹ 1,83,456	Maintenance					-	-	
228	Bhavesh Dinesh Vira	209	3-Dec-2020	₹ 2,06,472	₹ 2,06,472	Maintenance					-	-	
229	Yogendra Phoolchand Dubey	210	4-Dec-2020	₹ 1,54,103	₹ 1,37,592.00	Maintenance					₹ 16,511	-	Refer Note No. 6
230	Punjab and Maharashtra Co-operative Bank Ltd	211	5-Dec-2020	₹ 47,00,00,000	₹ 47,00,00,000	PSI					-	-	
231	Rajakumar Atankamov & Marv Deeba Rajakumar	212	19-Dec-2020	₹ 58,632	₹ 58,632	Maintenance					-	-	
232	Jagdish Nanikram Nariani	213	24-Jan-2021	₹ 53,081	₹ 46,040	Maintenance					₹ 7,041	-	Refer Note No. 6
233	Nivedita Sachin Khanstare	214	16-Mar-2021	₹ 2,59,000	₹ 1,71,470	Maintenance					₹ 87,530	-	Refer Note No. 2 & 6
234	Ms.Vijay Shivaji Chavan and Mrs.Rohini Vijay Chavan	215	19-Mar-2021	₹ 1,86,975	₹ 1,63,434	Maintenance					₹ 23,541	-	Refer Note No. 6
235	Mr. Anil G Nair	216	4-Apr-2021	₹ 2,21,276	₹ 1,89,197	Maintenance					₹ 32,079	-	Refer Note No. 6
236	Premier Residences D CHS Ltd.	217	4-Apr-2021	₹ 2,01,12,401	-	Society Claim					₹ 2,01,12,401	-	Refer Note No. 4
237	Jyoti Deepak Khadake	218	25-Jun-2021	₹ 5,00,000	₹ 5,00,000	Maintenance					-	-	Provisionally admitted.Submit supporting documents
TOTAL				₹ 6,18,62,95,886	₹ 1,80,23,61,082						₹ 4,38,39,34,804	₹ 0	

Notes :

1. The claim amounts are admitted only if amount is paid to Corporate Debtor before 20.08.2019 i.e CIRP commencement date.
2. The amounts admitted are as per the records of Corporate Debtor i.e. M/s. Housing Development and Infrastructure Limited
3. The provisionally admitted claims shall be requested to submit documents as communicated to them.
4. For claims received from societies, only the amount paid on behalf of HDIL, before handing over of society are accepted.
5. The claims are rejected if the claim amount is not quantified.
6. Taxes paid in any form are not accepted.